## GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HEALTH & FAMILY WELFARE DEPARTMENT 9<sup>TH</sup> LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI-110 002 <u>Ph: 011-2339 2017; e-mail: pshealth@nic.in</u>

No.52/DGHS/PH-IV/COVID-19/2020/prsecyhfw/ 633 - 375 Dated: 05 July 2020

## <u>ORDER</u>

All health care facilities are required to carry out compulsory 'Rapid Antigen Detection Testing' of following high risk group of individuals who visit their facility:

- 1. All individuals/patients with ILI symptoms
- 2. All patients admitted with SARI
- 3. All asymptomatic patients admitted or seeking admission of following high-risk group:
  - a. Patients undergoing Chemotherapy
  - b. Immunosuppressed patient including HIV+
  - c. Patients with Malignant disease
  - d. Transplant Patients
  - e. Elderly patients (>65 years of age) with co-morbidities
- 4. All asymptomatic patients undergoing aerosol generating interventions

In view of above, Medical Directors/Medical Superintendent/Director of all Hospitals of Government of NCT of Delhi are directed to ensure that "Rapid Antigen Detection Testing" of all individuals/patients falling in the above categories who visit their hospital is mandatorily done.

17/2020

(Vikram Dev Dutt) Pr. Secretary (Health & FW)

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Medical Directors/Medical Superintendent/Director of all Hospitals of Government of NCT of Delhi

No.52/DGHS/PH-IV/COVID-19/2020/prsecyhfw/16331-375

Dated: 05 July 2020

## Copy to:

- 1. Pr. Secretary (Home), Govt. of NCT of Delhi.
- 2. Pr. Secretary to Hon'ble Lt. Governor, Delhi
- 3. Pr. Secretary (Revenue), Govt. of NCT of Delhi
- 4. Secretary (H&FW), Govt. of NCT of Delhi
- 5. Addl. Secretary to Hon'ble CM, Government of NCT of Delhi
- 6. Secretary to Hon'ble Dy. Chief Minister
- 7. Secretary to Hon'ble Minister of Health, Government of NCT of Delhi
- 8. OSD to CS, Government of NCT of Delhi

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(Vikram Dev Dutt) Pr. Secretary (Health & FW)